

PRESS RELEASE



RESERVE BANK OF INDIA

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**Reserve Bank Cancels Certificate of Registration of
M/s Madhushree Enterprises Private Limited**

The Reserve Bank of India has on November 15, 2006 cancelled the certificate of registration granted to M/s Madhushree Enterprises Private Limited (formerly known as Madhushree Finance and Allied Services Limited) having its registered office at 301,15-7-406, 1st Floor, Begum Bazar, Hyderabad-500012 for carrying on the business of a non-banking financial institution as the company has opted to exit from the business of a non-banking financial institution. Following cancellation of registration certificate, M/s Madhushree Enterprises Private Limited, cannot transact the business of a non-banking financial institution.

Under powers conferred by Section 45-IA (6) of the Reserve Bank of India Act, 1934, the Reserve Bank can cancel the registration certificate of non-banking financial company. The business of a non-banking financial institution is defined in clause (a) of Section 45-I of the Reserve Bank of India Act, 1934.

Ajit Prasad
Manager

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